CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

O.A. NO. 2643/2001 M.A. No. 2197/2001

NEW DELHI THIS 3rd DAY OF APRIL 2002 HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

- Mukesh Kumar S/o
 Jagdish Lal
 B--223 Jawalapuri,
 Nangoloi, Camp No. 4 New Delhi
- 2. Babu Singh (HG) S/O Sh Jodhraj Singh S-116, Ward No. 3
 Rana Colony, Mehraulki, New Delhi
- 3. Arvind Kumar S/o Sh. Krishan Pal Singh
 R/o 174-A, Ward No. 2
 Mehrauli, New Delhi
- 4. Naresh Kumar Sharma, S/o Shri Prem Chand Sharma R/o A. G-35,
 Krishi Kunj, Indrapuri,
 New Delhi
- 5. Satish Kumar S/o Babu Lal 10/317, Dakshini Puri, New Delhi
- 6. Mahipal S/o Deshraj Singh D-266, Ward No.2 Mehrauli, New Delhi
- 7. Jai Bhagwan, S/o Shri Mai Ram Village & PO: Karala, New Delhi

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- 8. Suresh Kumar S/o Tara Chand H No. 131, Nelothi, New Delhi
- 9. Subhash S/o Kali Charan, Khiriki Gaoan, Juggi S-41/5, Malviya Nagar, New Delhi
- 10. Duli Chand, S/o Mathura Prasad, A/27 Vill Khedagaon, New Friends Colony, New Delhi
- 11. Gopal Dutt S/o Anand Jeet, P.3/138, Sultanpuri, New Delhi
- 12. Chahan Pal, S/o Sh. Mahavir Singh Amar Colony, E Gokulpuri New Delhi
- 13. Jugal Kishore, S/o Ram Kishan, Sultanpuri, Mehrauli, New Delhi
- 14. Suresh Chand S/o Govind Singh Sultanpur, Vill: Mehrauli, New Delhi
- 15. Bijendar Kumar S/o Jagbir Singh Gali No. 3, Durga Park, New Delhi
- 16. Vishram Singh S/o Ram Varosh, B-58/235, Rama Road, New Delhi
- 17. Udayvir singh S/o Sh. Bikram Singh T-90A, Ward No. 6 Mehrauli, new Delhi
- 18. Shiv Bhusan Pandey, S/o Shri Sripal 59A, Gali No. 15, Press Enclave, Part-III Vikas Nagar, Near Hastsal, New Delhi
- 19. Sharda Charan Mishra S/o Ramkishore Mishra, 23E/2A Gali No., 16 Indira Park Palam Colony, New Delhi.

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- 20. Virpal Singh S/o Kari Singh E-277/3 Mehrauli, New Delhi (Sanad No. 7000)
- 21. Jai Ram S/o Ram Vilas 124/9 Kishan Garh, Mehrauli, New Delhi (Sanad No.6621)
- 22. Ram Bahadur S/o Sh. Ram Sumar H No. 53 Gau Shala, Kishan Garh, Mehrauli, New Delhi(Sanad No. 6628)
- 23. Rajinder Kumar, S/o Subhash Chand 147 Kishan Garh, Mehrauli, New Delhi (Sanad No.6216)

.....applicants

(By Shri U. Shrivastava, Advocate)

VERSUS

Govt of NCT Delhi, through

- 1. The Chief Secretary, Govt of NCT Delhi 5 Sham Nath Marg, New Delhi
- The Commandant General, Home Guard & Civil Def. CTI Bldg. Raja Garden, New Delhi
- 3. The Commandant,
 Delhi Home Guards, CTI Building,
 Raja Garden, New Delhi

......Respondents

(By Shri Vijaya Pandita, Advocate)

ORDER (ORAL)

- 1. M.A. 1410/2001 for joining allowed.
- 2. Through this OA 23 persons who are working as Home Guards with Delhi Home Guards Organisation are seeking Tribunal's interference, against discharging them from functioning as Home Guards though all of them have got tenures which would extend to various dates in 2003-04. The applicants' desire is that their case may be dealt with and disposed of in terms of Tribunal's judgement dated 5.3.2002 in OA No. 270/2002 where under the guide-lines issued by Delhi Home Guards office had been quashed and set aside.

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3. I have considered the matter and I am convinced that in the interest of justice would be served by directing the applicants' to act in accordance with the decisions of the Tribunal in OA 270/2002 issued on 5.3.2002 and followed in other OAs No.1994, 2627, 2657, 2850 of 2001 and 3105/2001 dated 220.3.2002 and 22.3.2002, I order accordingly, without issuing any notice to the respondents. The respondents shall act in accordance with the decisions of the Tribunal in above OAs and they shall not dispense with the services of the applicants before their terms accorded upto various dates in 2003-04 are over

4. Copy of this O.A. is also to be endorsed to the respondents.

Govingan S. Tampi Member (A)

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